### 15 -ാം കേരള നിയമസഭ

#### 10 -ാം സമ്മേളനം

### നക്ഷത്രചിഹ്നമിട്ട ചോദ്യം നം. 9

<u>29-01-2024 - ൽ മറുപടിയ്</u>ക്

### <u>നെല്ല് സംഭരണ വിലയിനത്തിൽ കേന്ദ്രത്തിൽ നിന്ന് ലഭിക്കാനുള്ള ത്രക</u>

| ചോദ്യം  |   |   | ഉത്തരം   |  |  |
|---|---|---|--|--|--|
| ശ്രീ. പി. ബാലചന്ദ്രൻ,<br>ശ്രീ. ഇ കെ വിജയൻ,<br>ശ്രീ ജി എസ് ജയലാൽ ,<br>ശ്രീ. ഇ. ടി. ടൈസൺ മാസ്റ്റർ |   | ശ്രീ ജി ആർ അനിൽ<br>(ഭക്ഷ്യ-പൊഇവിതരണ വകപ്പ് മന്ത്രി) |  |  |  |
| (എ)   | സംസ്ഥാനത്ത് 2023-24-ലെ ഒന്നാംവിള സീസണിൽ<br>ആകെ രജിസ്റ്റർ ചെയ്ത നെൽ കർഷകരുടെ എണ്ണം,<br>കർഷകരിൽ നിന്ന് സംഭരിച്ച നെല്ലിന്റെ അളവ്,<br>കർഷകർക്ക് വിതരണം ചെയ്ത തുക എന്നിവ<br>വിശകലനത്തിന് വിധേയമാക്കിയിട്ടുണ്ടോ; എങ്കിൽ<br>വിശദമാക്കാമോ;                                    | (എ)   | 2023-24 ഒന്നാംവിള സീസണിൽ ആകെ 90,951<br>കർഷകർ രജിസ്റ്റർ ചെയ്തു. ഇതുവരെ 1,30,785.555<br>മെട്രിക് ടൺ നെല്ല് സംഭരിച്ചു. 25.01.2024വരെ<br>178.18 കോടി രൂപ പി.ആർ.എസ് വായ്പയായി<br>വിതരണം ചെയ്തിട്ടുണ്ട്,   |  |  |
| (ബി)  | സംസ്ഥാനത്ത് നെൽ കർഷകരെ<br>സഹായിക്കുന്നതിന് സർക്കാർ എന്തെല്ലാം<br>നടപടികളാണ് സ്വീകരിച്ചിട്ടുള്ളത്; കേന്ദ്രം നൽകുന്ന<br>താങ്ങുവിലയ്ക്ക് പുറമെ സംഭരണ വിലയായും മറ്റു<br>വിധത്തിലും എന്തെല്ലാം സഹായങ്ങളാണ്<br>സംസ്ഥാന സർക്കാർ നെൽ കർഷകർക്ക്<br>നൽകിവരുന്നത്; വിശദമാക്കാമോ; | (ബി)  | വികേന്ദ്രീകൃത ധാന്യ സംഭരണ-സംസ്കരണ-വിതരണ പദ്ധതി പ്രകാരം സംഭരിക്കുന്ന നെല്ലിന് കേന്ദ്ര സർക്കാർ നിശ്ചയിച്ചിട്ടുള്ള അടിസ്ഥാന താങ്ങുവില (MSP) കൂടാതെ സംസ്ഥാന സർക്കാരിന്റെ പ്രോത്സാഹന ബോണസും (SIB) ചേർത്തുള്ള സംഭരണ വിലയായി കിലോഗ്രാമിന് 28.20 രൂപയ്ക്കാണ് കേരളത്തിൽ സപ്ലൈകോ നെല്ല് സംഭരിക്കുന്നത്. കൂടാതെ കിന്റലിന് 12 രൂപ കൂടി കർഷകർക്ക് കൈകാര്യ ചിലവായി നൽകുന്നു. ഇതു കൂടാതെ, കൃഷി വകുപ്പ് സുസ്ഥിര നെൽകൃഷി വികസന പദ്ധതി പ്രകാരം ഹെക്ടർ ഒന്നിന് 5,500/- രൂപ, തരിശുനിലകൃഷിയ്ക്ക് ഹെക്ടർ ഒന്നിന് 5,500/- രൂപ, നെൽവയൽ ഉടമകൾക്ക് റോയൽറ്റിയായി ഹെക്ടറിന് 3,000/-രൂപ, ഉത്പാദന ബോണസായി ഹെക്ടറിന് 1,000/- രൂപ, മെക്ടർ ഒന്നിന് കമ്മായത്തിന് 5,400/- രൂപ, എന്നിങ്ങനെയും പാടശേഖര സമിതികൾക്ക് പൊതുവായും പ്രത്യേക നെല്ലിനങ്ങളുടെ കൃഷി നടപ്പിലാക്കുന്നതിനായും കോൾ മേഖലയിലെ പ്രത്യേക പദ്ധതിയ്ക്കായും സഹായങ്ങൾ നൽകിവരുന്നു. സൗജന്യനിരക്കിലുള്ള വൈദ്യുതി ലഭ്യത, വിവിധ തദ്ദേശസ്ഥാപനങ്ങൾ നൽകുന്ന സഹായങ്ങൾ എന്നിവ ഇതിനു പുറമെയാണ്. |  |  |

| 1    |  |      |   |
|------|--|------|---|
| (സി) | നെല്ല് സംഭരണ വില ഇനത്തിൽ കേന്ദ്രത്തിൽ നിന്ന്       | (സി) | 2023-24 സീസണിൽ ഏപ്രിൽ 2023 മുതൽ                   |
|      | ലഭിക്കാനുള്ള തുകയുടെ ഏതെങ്കിലും ക്ലെയിം            |      | സെപ്റ്റംബർ വരെയുള്ള കാലയളവിൽ 731.2 കോടി           |
|      | സംസ്ഥാന സർക്കാർ സമർപ്പിക്കാൻ ബാക്കിയുണ്ടോ;         |      | രൂപ ക്ലെയിം ചെയ്തതിൽ 388.81 കോടി രൂപ              |
|      | ഇപ്രകാരം സമർപ്പിച്ചിട്ടുള്ള ക്ലെയിമിൽ എന്തെങ്കിലും |      | മാത്രമാണ് അനുവദിച്ചിട്ടുള്ളത്. ബാക്കി തുകയായ      |
|      | തുക കേന്ദ്രസർക്കാർ തടഞ്ഞുവച്ചിട്ടുണ്ടോ; എങ്കിൽ     |      | 342.39 കോടി രൂപ കേന്ദ്ര സർക്കാരിൽ നിന്ന്          |
|      | കാരണം വ്യക്തമാക്കാമോ;                              |      | ഇനിയും ലഭിക്കുവാനുണ്ട്. 2023-24 സാമ്പത്തിക        |
|      |  |      | വർഷത്തിൽ പി.എച്ച്.എച്ച് കാറ്റഗറിയിൽ 82,202.19     |
|      |  |      | മെട്രിക് ടൺ അരിയുടെ വിതരണം Mapper                 |
|      |  |      | റിപ്പോർട്ടുമായി വ്യത്യാസപ്പെട്ടതുമൂലം 276.64 കോടി |
|      |  |      | രൂപയും പൊഇ വിതരണ സംവിധാനത്തിലൂടെ                  |
|      |  |      | ടൈഡ് ഓവർ കാറ്റഗറിയിൽ 8.30 രൂപ/കിലോ ഗ്രാം          |
|      |  |      | പകരം $10.90$ രൂപയ്ക്ക് വിതരണം ചെയ്ത എന്നതിനാൽ     |
|      |  |      | ഈ ഇനത്തിൽ 21.17 കോടി രൂപയും                       |
|      |  |      | തടഞ്ഞുവച്ചിട്ടുണ്ട്. ഇതുൾപ്പെടെ 2017-18 മുതൽ      |
|      |  |      | സമർപ്പിച്ചിട്ടുള്ള ക്ലെയിമുകളിൽ 1266.14 കോടി രൂപ  |
|      |  |      | കേന്ദ്രസർക്കാർ തടഞ്ഞുവച്ചിട്ടുണ്ട്.               |
|      |  |      |   |
|      |  |      | 2023 ഒക്ടോബർ മുതൽ ഡിസംബർ വരെയുള്ള                 |
|      |  |      | ക്ലെയിം തയ്യാറാക്കി സമർപ്പിക്കാനുള്ള നടപടികൾ      |
|      |  |      | പുരോഗതിയിലാണ്.                                    |
| (ഡി) |  | (ഡി) | സംസ്ഥാന സർക്കാർ കേന്ദ്ര സർക്കാരിലേയ്ക്ക് കത്ത്    |
|      | ഇപ്രകാരം തുക തടഞ്ഞുവച്ചിട്ടുണ്ടെങ്കിൽ പ്രസ്തുത തുക |      | മുഖാന്തിരവും, മന്ത്രിതല-സെക്രട്ടറി തല             |
|      | ലഭ്യമാക്കാൻ എന്തെല്ലാം നടപടികളാണ് സംസ്ഥാന          |      | ചർച്ചകളിലൂടെയും ഇക നേടിയെടുക്കാനുള്ള              |
|      | സർക്കാർ സ്വീകരിച്ചിട്ടുള്ളത്; വിശദമാക്കാമോ?        |      | ചരച്ചതല്പുരായും ഇത് ഗ്രോത്യയുന്നുവാള്ള            |

സെക്ഷൻ ഓഫീസർ



### GOVERNMENT OF KERALA Food & Civil Supplies (C) Department

FCSD-C1/56/2023- FCSD

15-09-2023, Thiruvananthapuram

From,

The Secretary to Government, Food & Civil Supplies Department Government of Kerala

To, The Secretary to Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
Krishi Bhavan, New Delhi

Sir,

Sub: F&CSD- Decentralized paddy procurement-claim for FY 2019-20, 2020-21, 2021-22 & 2022-23 - Subsidy repudiated by GOI- Report submitting of- reg.

Ref: 1) Comments received in person from Secretary, GOI on 06/09/2023 (copy attached)

2) This office Letter of No.C1/56/2023/F&CSD dtd 04/09/2023

Kindly refer to the above wherein Government of India have made available the reasons/comments for deducting the claimed amount towards subsidy of CMR for the year 2019-20, 2020-21, 2021-22 & 2022-23. Explanation for comments in the attached note is furnished below;

Para. 1: No comments Para.

2: No comments

# Para.3 - Excess distribution of food grains during the period April, 2019 to March 2020 (170.27 Crores has been reduced)

During the above period in the State of Kerala, there were 1,29,21,384 nos of beneficiaries under the PHH and 5,95,800 nos of Households under AAY category as provisions under NFSA, 2013. As per the approved allocation rate the Government of Kerala can distribute a quantity of 6,20,226.432 MTs of rice including CMR to PHH category and 2,50,236 MTs of rice to AAY category in the State. As per the figures in the Annavitran portal, the distributed quantities under PHH and AAY were only to the tune of 5,97,799.15 MTs and 206131.56 MTs respectively for the year 2019-20. As per reference 2<sup>nd</sup> cited above the Government of India had made revised allocation of food grains under AAY and PHH categories for the period from

November 2019 April 2020 adjusting the surplus stock of Rice and Wheat available with the State up to 30/04/2019. Hence, the allocation received for the said period was less considering the actual requirement under AAY and PHH for the years. In these circumstances, it is reported that there was no excess distribution under AAY & PHH category in the State of Kerala during the period. The distribution details of Rice including CMR under AAY and PHH categories for the year 2019-20 as per Annavitran portal is given below for perusal;

| Details of Distribution of Rice to AAY & PHH categories as per<br>Annavitran portal for the year 2019-20<br>(Qty. in MTs) |                     |          |          |  |  |  |  |
|---|---------------------|----------|----------|--|--|--|--|
| Month   | Month AAY PHH Total |          |          |  |  |  |  |
| April-19  | 17093.070           | 49339.41 | 66432.48 |  |  |  |  |
| May-19  | 16932.940           | 48486.56 | 65419.50 |  |  |  |  |
| June-19   | 17003.860           | 49142.86 | 66146.72 |  |  |  |  |
| July-19   | 17043.060           | 49533.95 | 66577.01 |  |  |  |  |
| August-19   | 17025.200           | 49800.84 | 66826.04 |  |  |  |  |
| September-19  | 17155.870           | 49904.61 | 67060.49 |  |  |  |  |
| October-19  | 17198.090           | 49943.24 | 67141.34 |  |  |  |  |
| November-19   | 17212.44            | 49845.01 | 67057.45 |  |  |  |  |
| December-19   | 17221.700           | 50299.17 | 67520.86 |  |  |  |  |
| January-20  | 17385.310           | 50273.20 | 67658.51 |  |  |  |  |
| February-20   | 17332.520           | 50016.57 | 67349.09 |  |  |  |  |
| March-20  | 17527.500           | 51213.73 | 68741.22 |  |  |  |  |
| TOTAL 206131.56 597799.15 803930.71   |                     |          |          |  |  |  |  |

Para. 4 – (for FY 2020-21) – No specific remarks has been given (as per sanction order, 24.52 Crores has been reduced citing over distribution of 8329.57 MT)

Gross claim submitted to GOI was 1269.26 Crores whereas the GOI's comments shows it as 1263.45 Crores only.

The Government of india had deducted a sum of Rs. 24.52 Crores citing over distribution of 8,392.57 MTs of CMR for the year 2020-21. As per eligibility under NFSA, Government of Kerala can distribute a quantity of 8,34,714.432 MTs of rice including CMR. The distribution details of Rice including CMR under AAY and PHH categories for the year 2020-2021 as per Annavitran portal is given below for perusal and it is reported that there was no excess distribution under NFSA for the year 2020-21 also.

| Month  | Rice for AAY | Rice for PHH | Total       |
|--------|--------------|--------------|-------------|
| Apr-20 | 17638.73     | 51973.03     | 69611.76    |
| May-20 | 17457.2      | 51340.55     | 68797.75    |
| Jun-20 | 17410.26     | 51207.1      | 68617.36    |
| Jul-20 | 17401.98     | 51073.14     | 68475.12    |
| Aug-20 | 17453.83     | 51321.71     | 68775.54    |
| Sep-20 | 17355.11     | 50950.91     | 68306.02    |
| Oct-20 | 17234.97     | 50993.84     | 68228.81    |
| Nov-20 | 17241.14     | 51005.4      | 68246.54    |
| Dec-20 | 17139.34     | 50839.49     | 67978.83    |
| Jan-21 | 17367.84     | 51343.28     | 68711.12    |
| Feb-21 | 17265.99     | 50914.41     | 68180.4     |
| Mar-21 | 17494.8      | 51684.13     | 69178.93    |
|        | 2,08,461.19  | 6,14,646.99  | 8,23,108.18 |

Para. 5 - Selling Price of food grains under Tide Over for FY 2021-22 ( 36.03 Crores has been reduced) and Para 6.1 - Selling Price of food grains under Tide Over for FY 2022-23 ( 38.15 Crores has been reduced)

The Government of India had deducted a sum of Rs. 36.03 Crores for the year 2021-22 citing that Government of Kerala allegedly charged Rs.10.90/Kg for tide over rice whereas the APL central issue price for tide over is Rs. 8.30 per Kg only ie. excess collection of Rs. 2.60 / Kg for 1,38,596.829 MTs of CMR rice(1,38,596.829 x 2,600 = 36,03,51,755.40)

The Government of Kerala had procured Tide over Rice at the rate of 8.30 per Kg from FCI and distributed the same to the Non Priority Subsidy (NPS- Blue card) cardholders at

percapita rate of 2 Kg/ person charging Rs. 4.00 /Kg and for Non Priority Non Subsidy (NPNS-white card) card holders at the rate of Rs. 10.90 / Kg. In the case of distribution of tide over rice to the tune 1,38,596.829 MTs in 2021-22 year, the Government of Kerala received only a sum of Rs.85,51,13,714.4 [(43,583.536 x 10,900/Ton = 47,50,60,542.4) + (95,013.293 x 4,000/Ton = 38,00,53,172)] from NPNS and NPS card holders in place of Rs.1,15,03,52,195/- (1,38,596.65 x 8300/Ton) which ought to have received as per Government of India rates. In fact Government of Kerala had lost an amount of Rs. 29,52,38,480.6 (1,15,03,52,195 - 85,51,13,714.4) for meeting the said obligation. The local adjustment of pricing of rice was done for meeting the huge overhead expenses in lieu of uninterrupted PDS rice distribution among the non NFSA cardholders in the State.

### Point no. 6.1 (i) - Non submission of audited accounts since KMS 2017-18

Supplyco has submitted audited accounts of KMS 2016-17(for the FY 2017-18) on 24/05/2023 (copy attached). Hence the additional penality to the tune 7% of the gross amount to the tune of 85.84 Crores may be passed for payment to the State.

# Point no. 6.1(ii) - Difference between quantity of foodgrains distributed as per subsidy bill and as per mapper report for FY 2022-23 (Rs. 207.56 Crores has been reduced).

During the above period in the State of Kerala, there were 1,29,21,384 nos of beneficiaries under the PHH. As per the eligibility under NFSA 2013, the Government of Kerala can distribute a quantity of 6,20,226.432 MTs of rice including CMR to this category. As per the figures in the AePDS portal and Annavitran portal, the distributed

quantity was only to the tune of 6,00,565.074 MTs for the year 2022-23. In these circumstances, it is reported that there was no excess distribution for the year 2022-23. As per letter received from Government of India (Ltr no. 191(28)/2022-FC A/Cs dtd 14/08/2023) it is shown that, admissible distribution of CMR is only 1,86,564.1 MTs and had deducted the cost of 66,028.93 MTs of CMR. The distribution details of Rice including CMR under PHH category for the year 2022-2023 as per Annavitran portal is given below for perusal.

| Details of Distribution to PHH as per Annavitharan portal for the year 2022-23 (Qty. in MTs) |          |   |          |  |  |  |
|--|----------|---|----------|--|--|--|
| Normal Fortified Month Rice Rice Total   |          |   |          |  |  |  |
| Apr-22   | 48938.26 | 0 | 48938.26 |  |  |  |
| May-22   | 49677.56 | 0 | 49677.56 |  |  |  |
| Jun-22   | 49970.89 | 0 | 49970.89 |  |  |  |
| Jul-22   | 50130.6  | 0 | 50130.6  |  |  |  |

| TOTAL  | 5,84,927.35 | 15,637.7 | 6,00,565.05 |
|--------|-------------|----------|-------------|
| Mar-23 | 43367.98    | 7070.53  | 50438.51    |
| Feb-23 | 46421.44    | 4221.46  | 50642.9     |
| Jan-23 | 48123.34    | 936.97   | 49060.31    |
| Dec-22 | 48495.87    | 1030.37  | 49526.24    |
| Nov-22 | 49622.91    | 913.04   | 50535.95    |
| Oct-22 | 49844.87    | 783.49   | 50628.36    |
| Sep-22 | 49052.67    | 418.49   | 49471.16    |
| Aug-22 | 51280.96    | 263.35   | 51544.31    |

Furthermore, the State Government is not responsible for the difference between Annavitran portal and Mapper report. As per reference 2<sup>nd</sup> cited above, it was requested to correct the data in the Mapper report in tune with Annavitharan portal. A request has also been submitted to NIC as well for the same.

The above facts reported for necessary correction in the mapper report and early release of admissible amount to the State at the earliest.

Yours faithfully,

Secretary to the Government Food & Civil Supplies Department, Kerala





#### **GOVERNMENT OF KERALA**

Food& Civil Supplies(C)Department 01-01-2024,Thiruvananthapuram

No-FCSD-C1/56/2023-FCSD

From

Secretary to Government

To

The Secretary

Ministry of Consumer Affars, Food & Public Distribution

Department of Food & Public Distribution

Government of India, Krishi Bhavan, New Delhi

Sir,

Sub: F&CSD-clarification for the discrepancies identified in distribution figures against allocation-2019-20and 2020-21-reg

Ref: (1) Ltr No. 04/C1/2021/FCSD dtd. 23/05/2022.

- (2) Ltr. No. 191(2)/2021-FC A/Cs dtd 06/05/2022 from Ministry of Consumer Affairs, FPD, Government of India.
- (3)Ltr No. 1-8/2013-BP-III(vol.II) dtd 30/09/2019& 07/01/2020 from Ministry of Consumer Affairs,FPD , Government of India.
- (4) Letter No.3488795/B3/19/F&CSD dated 19.09.2019
- (5)Letter No.FCSD-C/56/2023-FCSD dated 04.09.2023 and 15.09.2023
- (6) Letter No.191(28)/2022-FC A/Cs dated 06.10.2023

Attention is invited to the above cited. Reference (1) highlights the request for clarification regarding so called discrepancies identified in the distribution figures for the periods of 2019-20 and 2020-21. Reference (2) conveys that, as per the Government of India (GOI) policy, food subsidy cannot exceed the quantity allocated to the State government for a specific period.

Referring to GOI's directive, mentioned as reference (3), a surplus stock of 131928.78 metric tonnes (MT) of food grains, inclusive of 105621.116 MT of rice and 26307.664 MT of wheat, remained in the State up to April 2019. This surplus stock was adjusted against the National Food Security Act (NFSA) regular allotment from November 2019 to April 2020. However, it has been observed that the Government of India considered the reduced lifting quantity for the mentioned period when releasing the subsidy amount,

without factoring in the surplus stock already utilized by the State during distribution. Please find the details of regular allocation required by the State per month.

## **REGULAR ALLOCATION fixed for the Kerala State by GoI per month (Table No.1)**

| YEAR    | AAY (in MT) | PHH (in MT) | TIDE OVER<br>(in MT) | TOTAL (in<br>MT) |
|---------|-------------|-------------|----------------------|------------------|
| 2019-20 | 17757.49    | 52073.178   | 26835.12             | 96665.788        |
| 2020-21 | 17757.49    | 52073.178   | 26835.12             | 96665.792        |

As per the directive referenced (3), the GoI permitted the lifting of reduced quantity from the Food Corporation of India (FCI). This decision was influenced by the surplus stock available within the State for distribution, as requested by the State Government in their communication with GoI, referenced (4). However, it has come to our attention that the GoI have set the regular allocation to the State equivalent to the previously reduced lifting quantity. Consequently, this revised allocation has been taken as the base for determining subsidy amounts.

The Government of India inadvertently decreased the standard/normal allocation to the State of Kerala specified as per NFSA 2013, instead of granting the State permission to lift the reduced quantity of food grains allocated. The specifics of this variance are outlined below:

| MONTH &<br>YEAR  | AAY (in<br>MT) | PHH (in<br>MT) | TIDE<br>OVER<br>(in MT) | TOTAL (in MT) | DIFFERENCE in<br>Quantity from<br>REGULAR<br>ALLOCATION(as<br>per Table No.1) |
|------------------|----------------|----------------|-------------------------|---------------|---|
| APRIL 2019       | 12057.46       | 34566.072      | 26835.12                | 73458.652     | 23207.14  |
| NOVEMBER<br>2019 | 15585.653      | 45443.255      | 26835.12                | 87864.028     | 8801.76   |
| DECEMBER<br>2019 | 15585.653      | 45443.255      | 26835.12                | 87864.028     | 8801.76   |
| JANUARY<br>2020  | 15585.653      | 45443.255      | 26835.12                | 87864.028     | 8801.76   |
| FEBRUARY<br>2020 | 15585.653      | 45443.255      | 26835.12                | 87864.028     | 8801.76   |
| MARCH<br>2020    | 15585.653      | 45443.255      | 26835.12                | 87864.028     | 8801.76   |
|                  |                |                |                         |               | 23207.15  |

I/6010900/2024 I/6010900/2024

| APRIL 2020   12057.46   34566.072   26835.12 | 73458.654 |      |
|--|-----------|------|
| TOTAL  | 90423     | 3.09 |

As per above table, a total quantity of 90,423.09 tonnes of food grains, allocated to the State Government, has not been factored in the release of Subsidy Claims. Regrettably, the Government of India perceives the quantity distributed by the State as an erroneous representation of "excess quantity".

In light of explanation given above, I kindly request your esteemed office to take necessary measures to reconsider the reduced allocations vis-à-vis the actual regular allocations for the State. It is essential to reassess the recalculated actual regular allocation to facilitate the release of the remaining subsidy amounts for the period from April 2019 to April 2020.

Yours Faithfully, Ajit Kumar I A S SECRETARY

For Secretary to Government.

Approved for Issue,

Section Officer.